

[Sh. A.K. Panja]
financial year 1988-89.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89."

The motion was adopted.

SHRI A.K. PANJA: I introduce** the Bill.

SHRI A.K. PANJA: On behalf of Shri B.K. Gadhi I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89, be taken into consideration."

MR. DEPUTY SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89, be taken into consideration."

The motion was adopted.

MR. DEPUTY SPEAKER: Now the House will take up Clause-by-Clause consideration of the Bill. The question is:

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. DEPUTY SPEAKER: The question is:

"That the schedule, Clause I, Enacting Formula and the Long Title stand part of the Bill"

The motion was adopted.

The Schedule, Clause, 1, Enacting Formula and the Title were added to the Bill.

SHRI A.K. PANJA: I beg to move:

That the Bill be passed."

MR. DEPUTY SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

18.02 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1988-89

[English]

MR. DEPUTY SPEAKER: The House will now take up Discussion and Voting on the Supplementary Demands for Grants in respect of the Budget (Railways) for 1988-89.

Motion moved:

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund to defray the charges that will come in course of payment during the year ending the 31st day of March, 1989, in

** Introduced with the recommendation of the President.

† Moved with the recommendation of the President.

respect of the heads of Demands entered in the second column thereof against Demands Nos. 2 and 16."

Supplementary Demands of Grants (Railways) for 1988-89 submitted to the Vote of Lok Sabha

<i>No. of Demand</i>	<i>Name of Demand</i>	<i>Amount of Demand for Grants submitted to the Vote of the House</i>
1	2	3
		Rs.
2.	Miscellaneous Expenditure (General)	1,00,000
16.	Assets—Acquisition, Construction and Replacement	
	Other Expenditure	
	Capital	1,00,000
	Railway Funds	1,50,01,000

SHRI H.A. DORA (Srikakulam): Mr. Deputy Speaker Sir, one has to realise that wrong decisions in economics result in severe penalties to be paid by the country.

29th August, 1988 at 11 A.M.

18.03 hrs.

MR. DEPUTY SPEAKER: You may continue on Monday. Now the House stands adjourned to reassemble on Monday, the

The Lok Sabha then adjourned till Eleven of the Clock on Monday, August 29, 1988/ Bhadra 7, 1910 (Saka).